

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd July, 2019

No. HC.VII-167 (Pt.-VI)/2014/3847/A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers of the Nagaland Judicial Service to participate in a 1 ½ day "Judicial Knowledge Enhancement Programme", scheduled to be held on 23.08.2019 (**2nd half**) & 24.08.2019 at the *Conference Hall, Law Guest House, Dimapur-*

Sl. No.	Name	Designation and place of posting
1.	Smti Tucuno Vamuzo	Chief Judicial Magistrate, Longleng
2.	Smti Somet Chumden Chang	Chief Judicial Magistrate, Peren
3.	Shri Ajongba Imchen	Chief Judicial Magistrate, Dimapur
4.	Shri Nokshei Kano	Chief Judicial Magistrate, Kiphire
5.	Shri Phuleto Yeptho	Chief Judicial Magistrate, Kohima
6.	Smti Seyielenuo Mezhii	Chief Judicial Magistrate, Mon
7.	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Mokokchung
8.	Shri Atoka Achumi	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Dimapur
9.	Smti Wokono Yhoshii	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Zunheboto
10.	Smti Cheliam Khiamniungan	Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Phek

The Officers are to report at the venue **at 01:00 p.m.** positively on 23.08.2019.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-VI)/2014/3848 - 3859/A, dated 22.07.2019
Copy forwarded for information and necessary action to:-

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima.
He is requested to ensure circulation of the Notification to all the nominated participants accordingly.
7. The Principal District & Sessions Judge / District & Sessions Judge, Mokokchung / Dimapur / Kohima / Mon / Zunheboto / Phek / Tuensang / Wokha.
8. The Joint Registrar (Judl. / PM & P / Protocol), Gauhati High Court, Guwahati.
9. The nominated officer concerned.
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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22-7-19
Registrar (Judicial)

22.07.19